


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

ORDER

The following transfers and postings are hereby made in official exigency with immediate effect:-

S.N.	Name of the Officials	From	To
1	Sh. Rakesh Dutt S/o Sh. Tanvir Singh EC: 15205529/13451	JA in the Office Pool, Rouse Avenue District Court, New Delhi	JA in the Copying Agency, Rouse Avenue District Court, New Delhi
2	Sh. Manoj Kumar Singh S/o Late Sh. Dashrath Singh EC 13906/25694978	JA in the Office Pool, Rouse Avenue District Court, New Delhi	JA in the Record Room & Digitization Cell, Rouse Avenue District Court, New Delhi
3	Ms. Sakshi Jain W/o Sh. Amit Jain EC: 32821022	JJA in the Office Pool, Rouse Avenue District Court, New Delhi	JJA in the Leave Section, Rouse Avenue District Court, New Delhi.
4	Sh. Kumar Gaurav S/o Sh. K K Goswami EC: 75860944	Ahlmad/JA in the court of Sh. Rakesh Kumar – III, Special Judge (PC Act) CBI, Rouse Avenue District Court, New Delhi.	Ahlmad/JA in the court of Sh. Manoj Kumar Nagpal, Special Judge (PC Act) CBI, Rouse Avenue District Court, New Delhi.
5	Sh. Sattar Ali S/o Sh. Mohd. Ali EC: 13538/97579504	Ahlmad/JA in the court of Sh. Manoj Kumar Nagpal, Special Judge (PC Act) CBI, Rouse Avenue District Court, New Delhi.	Ahlmad/JA in the court of Sh. Rakesh Kumar – III, Special Judge (PC Act) CBI, Rouse Avenue District Court, New Delhi.
6	Sh. Babloo S/o Sh. Ramgati EC: 66761014	Orderly in the vacant court previously presided over by Sh. Rajiv Mehra, Ld. POIT, RADC. New Delhi.	Peon in the Administration Branch, RADC, New Delhi. (Official shall also look after the work of Leave Section, RADC, New Delhi.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.


08/07/2022

(VINAY KUMAR GUPTA)

Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi

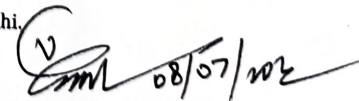
Dated, Delhi the 11/07/2022

At 04:13 P.M

No. 3711-3738-D /F.7/P&T/Admn/RADC/2022

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. II & III, Central District, Tis Hazari Courts, Delhi.
4. The Reader/Branch Incharge to the concerned Court/Branch.
5. The concerned officials.
6. The PS to the undersigned.
7. Dealing Official Leave Seat, RADC, Delhi
8. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
9. The Dealing Official, LAYERS seat, THC, Delhi
10. The Dealing Official T&P – II & III, Personal File/ACR/Leave/Website Committee, THC, Delhi.


08/07/2022

Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi